

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND
APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

Dated: 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 108 OF 2017

In the matter of:

Wind World (India) Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Siddarth Agarwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. G. Saikumar
Ms. Rimali Batra
Ms. Shruti Awasti for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

In the matter of:

Bajaj Finserv Ltd. & Ors.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. G. Saikumar
Ms. Rimali Batra
Ms. Shruti Awasti for R-2

APPEAL NO. 184 OF 2017 & IA NOs. 404 & 648 OF 2017

In the matter of:

Independent Power Producers Association of India

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. G. Saikumar
Ms. Rimali Batra
Ms. Shruti Awasti for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.02.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Tpd/kt